

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1182/2016

New Delhi, this the 02nd day of January, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Nitin Kumar Bharadwaj,
S/o Sh. H.C. Bharadwaj,
R/o I-46, Karampura,
New Delhi-110015.

... Applicant

Versus

1. Deen Dayal Upadhyay,
Institute for the Physically Handicapped
Through its Director,
2. Dhiraj Ranjan
Address not known
3. Karan Kapoor,
Address not known
4. Karan Kapoor,
Address not known

... Respondents

(by Advocate : Sh. Piyush Gaur)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

None for the applicant. It is seen that even on the last date the applicant was absent. It therefore appears that the applicant is not interested in pursuing this OA any further. Accordingly, the same is dismissed for default of appearance and non-prosecution.

**(Raj Vir Sharma)
Member (J)**

/ns/

**(Shekhar Agarwal)
Member (A)**